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OA. NO. 558/90

Dated: 6.4.93.

Shri M.A.Mahalle for the applicant  
Shri V.M.Bendre for the respondents.

Shri Mahalle states that the applicant has obtained promotion by virtue of the order dated 28.2.91 as Deputy Commissioner of Income Tax. His grievance is that the promotion should made effective from 1989. This is the event which is not covered by the present petition.

Shri Mahalle seeks leave to withdraw this petition with liberty to file a fresh OA, challenging the order of promotion dated 28.2.91. Leave granted.

*U. Savare*

(MS.USHA SAVARA)

M (A)

*M. Deshpande*

(M.S.DESHPANDE)

V.C.

dt 6/4/93  
Order/Judgement despatched  
to Applicant/Respondent(s)  
on 15/4/93

*8/6/93*  
8/6/93